

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1573/97

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New Delhi, this the 28th day of July, 1997.

Hon'ble Mr. N. Sahu, Member(A)

Narendra Himmatalal Dave,
Assistant Director(P)
Statistical Unit,
Department of Education,
Ministry of Human Resource Development,
Government of India,
Shastri Bhawan,
New Delhi

...Applicant

(By Advocate : Shri D.S. Garg)

Versus

Union of India : Through
The Secretary to GOI,
Department of Education,
Ministry of Human Resource Development,
Shastri Bhawan,
New Delhi

...Respondents

(By Advocate : None)

ORDER (ORAL)

Hon'ble Mr. N. Sahu, Member(A)

Shri D.S. Garg, learned counsel for the
applicant seeks permission to withdraw this OA. The
prayer is allowed.

2. OA is dismissed as withdrawn. No Costs.

N. Sahu

(N. SAHU)
Member(A)

/Kant/